



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/536/2018</a> FIXED	DIPAK GOGOI AND ANR. <b>Versus</b> SRI NARAYAN KONWAR, IAS AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. D SAIKIA(R-1) MR. P K BORAH(R-1) MR. N J KHATANIAR(R-1) MR. K K DUTTA MR B KAUSHIK(R-2) MS K DAS(R-2)
2	<a href="#">Cont.Cas(C)/635/2020</a> FIXED	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
3	<a href="#">ITA/6/2022</a>	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
4	<a href="#">WA/194/2023</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	MR. R MAZUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1541/2023</a> <b>in</b> WA/194/2023	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
5	<a href="#">Cont.Cas(C)/479/2024</a> FIXED	ARUN KUMAR DAS <b>Versus</b> ARUN KUMAR CHAUDHARY	MR F Z MAZUMDER	
6	<a href="#">Cont.Cas(C)/493/2024</a>	SHIBDAS SEN AND 5 ORS <b>Versus</b> NARAYAN KONWAR IAS AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
7	<a href="#">I.A.(Civil)/2814/2024</a> <b>in</b> WA/10/2024	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR, SMTI RANU MAHANTA	MR. K KONWAR MR. SUDIPTA DUTTA	

	<b>WITH</b> <a href="#">WA/10/2024</a>	STATE OF ASSAM AND 3 ORS. <b>Versus</b> ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
8	<a href="#">I.A.(Civil)/2850/2024</a> in <a href="#">WA/10411/2024</a>	TRAILUKYA DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. G BORAH MR. L BARUAH	GA, ASSAM SC, P H E
	<b>WITH</b> <a href="#">WA/10411/2024</a> (Filing Number)	TRAILUKYA DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. G BORAH	GA, ASSAM
9	<a href="#">I.A.(Civil)/2867/2024</a> in <a href="#">WA/8536/2024</a>	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
	<b>WITH</b> <a href="#">WA/8536/2024</a> (Filing Number)	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS H	MR. R M DEKA	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
10	<a href="#">WA/312/2024</a>	DHARANI DHAR KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV B RONGHANGPI	
11	<a href="#">WP(C)/4749/2024</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> ASHIM BISWAS	MR. B CHAKRAVARTY	
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
12	<a href="#">PIL/51/2024</a>	DHIRESWAR DAS <b>Versus</b> THE UNION OF INDIA AND 21 ORS	MR. A SARMA MS. D CHAUHAN	SC, NHAI DY.S.G.I. SC, BTC SC, REVENUE
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
13	<a href="#">PIL/40/2023</a>	ANIMESH DEY AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST

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|---|--|---|--|--|
| 14  | <a href="#">WA/92/2024</a>   | LONGSING TERANG AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 107 ORS B | MR. P K ROYCHOUDHURY<br>MR.N G KUNDU<br>MR G DEKA            | SC, HIGHER EDU<br>MR. P HAZARIKA (r-<br>22,24,28,42,63)<br>MR. M K BORO (R-<br>9,14,18,29,37,<br>44,60,75,77,81)<br>P. BORAH (r-22,24,28,42,63)<br>MR. H S BORAH (r-<br>22,24,28,42,63)<br>MR B P BORAH (r-<br>17,19,26,27,30,<br>33,34,35,49,52,57,67,73,78)<br>MR P J DUTTA (r-<br>17,19,26,27,30,<br>33,34,35,49,52,57,67,73,78)<br>MISS. J GOGOI (r-<br>17,19,26,27,30,<br>33,34,35,49,52,57,67,73,78)<br>MD BAKKAR ALI (R-<br>12,13,15,21,43,<br>50,53,55,66,68,74,85,86 )<br>SC, K A A C |
| 15  | <a href="#">WA/181/2024</a><br>FIXED                                   | THE DIRECTOR GENERAL AND 2 ORS<br><b>Versus</b><br>SABINA AHMED AND 296 ORS   | MR T MAZUMDAR  | MR. K N CHOUDHURY(R-1<br>TO 73, 74 TO 126, 128 TO<br>166, 168 TO 296)<br>MR. R M DEKA(R-1 TO 73, 74<br>TO 126, 128 TO 166, 168 TO<br>296)<br>MR. D J DAS(R-1 TO 73, 74<br>TO 126, 128 TO 166, 168 TO<br>296)<br>MS N MAHANTA(R-1 TO 73,<br>74 TO 126, 128 TO 166, 168<br>TO 296)<br>N GAUTAM(R-1 TO 73, 74 TO<br>126, 128 TO 166, 168 TO<br>296)<br>MS SABINA AHMED(R-1 TO<br>73, 74 TO 126, 128 TO 166,<br>168 TO 296)<br>SC, AAU   |
|   | <b>WITH</b><br><a href="#">I.A.(Civil)/1618/2024</a><br>in WA/181/2024 | THE DIRECTOR GENERAL AND 2 ORS<br><b>Versus</b><br>SABINA AHMED AND 296 ORS   | MR T MAZUMDAR  | SC, AAU  |
| 16  | <a href="#">WA/251/2024</a>  | THE UNION OF INDIA<br><b>Versus</b><br>KALADHAR CHAUBEY                       | MRS. A GAYAN   | MR. R MAZUMDAR<br>MS T WAPANGLA<br>MR. R DEKA  |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b> |  |   |  |  |
| 17  | <a href="#">WA/380/2022</a>  | ARABINDA BAISHYA AND 29 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY<br>MR. G HUSSAIN<br>MR D KALITA<br>P. DEKA | GA, ASSAM<br>SC, REVENUE   |

18	<b>WITH</b> <a href="#">PIL(Suo Moto)/10/2018</a>	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 102 ORS.	MR. T J MAHANTA	MS C MEDHI (R-5-90) MR. K N CHOUDHURY (R-92-279) MR. P P DEKA (R-92-279) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. T DEURI (R-92-279) MR. Z KHALID MR. D KALITA (R-246-279) MR D DAS(SR. ADV) (R-280-292) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS S SHARMA (R-280-292) MS K BHATTACHARYYA (R-91) MR. K MOHAMMAD (R-28-292)
19	<b>WITH</b> <a href="#">WA/370/2022</a>	KESHAB BARMAN AND 153 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. T DEURI MS T WAPANGLA MR D KALITA P. DEKA	GA, ASSAM SC, REVENUE
20	<a href="#">C.Ex.App./4/2023</a>	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	MR. Z ISLAM MR. P DAS MR ANKIT KANODIA
21	<a href="#">WA/124/2024</a>	JOHIRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A ALI MR. Y ALI	MS. B SARMA (C.G.C.) DY.S.G.I.
<b>HEARING</b>				
22	<a href="#">WP(C)/2596/2024</a> FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
23	<b>WITH</b> <a href="#">WP(C)/2163/2024</a>	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
24	<b>WITH</b> <a href="#">WP(C)/2911/2024</a>	MUZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WP(C)/3963/2024</a>	EUSUF ALI AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
26	<b>WITH</b> <a href="#">WP(C)/3968/2024</a>	MOULANA ABDUR RAHIM AND 51 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
27	<b>WITH</b> <a href="#">WP(C)/3969/2024</a>	NURUL ISLAM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">W.P.(CrI.)/23/2024</a> FIXED	SIEMTHANG HMAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2363/2024</a> <b>in</b> <a href="#">W.P.(CrI.)/23/2024</a>	SIEMTHANG HMAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
2	<a href="#">WP(C)/585/2024</a> WITH LCR	MURSHIDA BEGUM @ MUKLESA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/948/2024</a>	KASIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/1859/2024</a> WITH LCR	MD. JONAB ALI@ JANEBA ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/3924/2024</a> B/O	HALIMA KHATOON @ HALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/4060/2024</a> FIXED	MAFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A SHARMA	GA, ASSAM DY.S.G.I. SC, F.T

7	<a href="#">WP(C)/4198/2024</a> B/O	APTAR UDDIN @ AFTAR UDDIN @ APTARUDDIN MONSHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/4209/2024</a>	HACHINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M AHMED MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	<a href="#">WP(C)/4529/2024</a> FIXED	MORJINA BEGUM @ MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B K SEN MR F HAQUE MR. J UDDIN MR A K KHAN MR. A. HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/4617/2024</a> FIXED	AYANA KHATUN @ AYNA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S AHMED MR M RAHMAN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/4716/2024</a>	SUNDARI KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/4718/2024</a>	MONOWARA KHATUN @ MONOWARA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/4725/2024</a>	SUFIA KHATUN @ SOFIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/4726/2024</a>	MUSSTT. TARA BHANU @ TARA BHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/4747/2024</a>	BINA PANI PAUL @ BINA PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/4751/2024</a>	JOYMAN NESSA @ JOYSOON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/4752/2024</a>	MAJIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**ADMISSION**

18	<a href="#">WP(C)/5281/2017</a> FIXED, WITH LCR	RAJESWAR DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/398/2021</a> WITH LCR	KADDUS ALI @ ABDUL KADDUS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	<a href="#">WP(C)/551/2021</a> WITH LCR	SAJIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

21	<a href="#">Review.Pet./71/2020</a> IN WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	<a href="#">Review.Pet./62/2021</a> IN WP(C)/3666/2020 (D/O)	BAHARJAN NESSA @ RUP VANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/4339/2022</a>	BIMALA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
24	<a href="#">I.A.(Civil)/2796/2023</a> WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/4997/2016</a>	MUST. SOBITA BEGUM <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
25	<a href="#">I.A.(Civil)/3663/2023</a> in Review.Pet./13944/2023	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./13944/2023</a> (Filing Number)	MUKBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS. E	MS. D GHOSH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3706/2023</a>	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/950/2024</a>	MUKBUL HUSSAIN, <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	<a href="#">I.A.(Civil)/1179/2024</a> WITH LCR, WP(C)/3115/2016 (D/O) in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./32/2022</a>	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI



**WITH**  
[I.A.\(Civil\)/1839/2023](#)  
**in** Review.Pet./32/2022

SAHER ALI  
**Versus**  
THE UNION OF INDIA AND 4 ORS

MS. D GHOSH  
MS N DEKA  
MR SAURADEEP DEY  
MR I CHAKMA  
MRS P NAG

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

27 [I.A.\(Civil\)/2332/2024](#)  
WITH LCR  
**in** WP(C)/3913/2024

MD. JAFAR ALI @ ZAFAR ALI  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
SAMIM RAHMAN

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

**WITH**  
[WP\(C\)/3913/2024](#)

MD. JAFAR ALI @ ZAFAR ALI  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
SAMIM RAHMAN

GA, ASSAM  
DY.S.G.I.  
SC, F.T  
SC, ECI

28 [I.A.\(Civil\)/2662/2024](#)  
WITH LCR  
**in** WP(C)/3861/2023

MAHAMMAD ALI  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. A R SIKDAR  
MR. A R SIKDAR  
MR. S I TALUKDAR

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

**WITH**  
[WP\(C\)/3861/2023](#)

MAHAMMAD ALI  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. A R SIKDAR  
MS. D GHOSH  
MS N DEKA  
MR. S I TALUKDAR  
MS H BETALA  
MS M SARMA  
MR I CHAKMA  
MR. S. K. CHAKMA  
MR A.K. HAJONG

GA, ASSAM  
SC, NRC  
DY.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

29 [I.A.\(Civil\)/2677/2024](#)  
WITH LCR  
**in** WP(C)/5069/2019

LEGAL HEIRS OF SUBAL BISWAS ARE  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. N HAQUE  
MR. S R BARBHUIYA  
MR M HUSSAIN

SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ECI

**WITH**  
[WP\(C\)/5069/2019](#)

SUBAL BISWAS  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. N HAQUE  
MR. S R BARBHUIYA  
MR M HUSSAIN

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

30 [I.A.\(Civil\)/2776/2024](#)  
WITH LCR  
**in** WP(C)/1303/2024

MONOWARA BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. F A HASSAN  
MS. J GHOSH  
MR. A K DAS

GA, ASSAM  
DY.S.G.I.  
SC, F.T

**WITH**  
[WP\(C\)/1303/2024](#)

MONOWARA BEGUM  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. F A HASSAN  
MS. J GHOSH  
MR. A K DAS

GA, ASSAM  
DY.S.G.I.  
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024

12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 4:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/1350/2024</a> FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR <b>Versus</b> PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
	<b>WITH</b> <a href="#">WP(C)/714/2022</a>	PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
2	<b>WITH</b> <a href="#">Cont.Cas(C)/769/2023</a>	PAPARI BARMAN <b>Versus</b> PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024

15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 4:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(j)/75/2024</a>	TARUN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	PP, ASSAM
2	<a href="#">CRL.A(j)/76/2024</a>	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
3	<a href="#">Crl.A./214/2024</a>	ABDUL AZIZ AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/626/2024</a> <b>in</b> Crl.A./214/2024	ABDUL AZIZ AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
4	<a href="#">Crl.A./300/2024</a>	INJAMAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/869/2024</a> <b>in</b> Crl.A./300/2024	INJAMAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">Crl.A./329/2023</a> 1 Y 1 M 18 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RATUL BHARALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
6	<a href="#">I.A.(Crl.)/910/2023</a> WITH LCR 4 FILES <b>in</b> Crl.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB	MR S DUTTA ( LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./363/2023</a>	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	MR S DUTTA ( LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
7	<a href="#">Crl.A./4/2024</a> WITH OFFICE NOTE, LCR 4 FILES	SRI RANJAN @ BHAI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR S HUSSAIN	PP, ASSAM
8	<a href="#">Crl.A./167/2024</a> WITH OFFICE NOTE,LCR 4 FILES	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	MR. S J SARMA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/508/2024</a> <b>in</b> Crl.A./167/2024	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM
9	<a href="#">Crl.A./228/2024</a> WITH OFFICE NOTE, LCR 5 FILES	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/678/2024</a> <b>in</b> Crl.A./228/2024	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
10	<a href="#">I.A.(Crl.)/469/2024</a> WITH LCR 3 FILES <b>in</b> Crl.A./158/2024	RAVI KUMAR BHOWEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./158/2024</a>	RAVI KUMAR BHOWEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
11	<a href="#">I.A.(Crl.)/865/2024</a> <b>in</b> CRL.A(J)/7818/2024	KAMAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/7818/2024</a> (Filing Number)	KAMAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	
12	<a href="#">I.A.(Civil)/1736/2024</a> FIXED <b>in</b> Mat.App./6396/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	
	<b>WITH</b> <a href="#">Mat.App./6396/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR K DAS	
13	<a href="#">I.A.(Civil)/2560/2024</a> B/O, WITH OFFICE NOTE <b>in</b> WA/269/2024	PROF. GURU PRASAD KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	SC, ELEM. EDU MR. K N CHOUDHURY FOR CAVEATOR SC, G U
	<b>WITH</b> <a href="#">WA/269/2024</a>	PROF. GURU PRASAD KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY SC, EDU SC, G U FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2697/2024</a> <b>in</b> WA/269/2024	PROF. GURU PRASAD KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	SC, HIGHER EDU SC, G U
<b>HEARING</b>				
14	<a href="#">Mat.App./59/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED

15	<a href="#">I.A.(CrI.)/231/2023</a> WITH LCR 4 FILES, P.B.-2, B/O <b>in</b> CrI.A./97/2023 <b>WITH</b> <a href="#">CrI.A./97/2023</a>	DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS	S C KEYAL, SC, NCB
		DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
16	<b>WITH</b> <a href="#">CRL.A(j)/91/2022</a> <u>6 Y O M 4 D</u>	SHAJAN KARKI <b>Versus</b> THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,18th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1017/2024</a> B/O	JABIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/495/2024</a>	SAHANARA BEGUM LASKAR <b>Versus</b> NARAYAN KONWAR, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	
3	<a href="#">Cont.Cas(C)/496/2024</a>	PRAMOD CHANDRA DAS AND 16 ORS. <b>Versus</b> MAMATA HOJAI	MR. A R BHUYAN MR S ABDULLAH	
4	<a href="#">WP(C)/1154/2024</a> FIXED	LAKHINATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
5	<a href="#">WP(C)/2005/2024</a> FIXED	SAJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
6	<a href="#">WP(C)/3550/2024</a> FIXED	SHAMS UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
7	<a href="#">WP(C)/4162/2024</a> FIXED	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N RAY MR. K NATH	SC, HIGHER EDU GA, ASSAM
8	<a href="#">WP(C)/4373/2024</a> FIXED	HITESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
9	<a href="#">WP(C)/4545/2024</a> FIXED	KHALEDA ZIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
10	<a href="#">WP(C)/4580/2024</a> FIXED	SUTAPA DEB DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, PNB SC, N C HILLS SC, FINANCE
11	<a href="#">WP(C)/4709/2024</a>	BEDA KANTA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE



12	<a href="#">WP(C)/4717/2024</a>	AMARENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MR. M S ALAM	SC, SEC. EDU. SC, FINANCE
13	<a href="#">WP(C)/4721/2024</a>	ZAHANGIR ALOM AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU SC, SEC. EDU.
14	<a href="#">WP(C)/4731/2024</a>	PAUBAMLEING JEME AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MS. D L DEKA MR U GHOSH MAUSAM NATH	SC, ELEM. EDU SC, N C HILLS
15	<a href="#">WP(C)/4760/2024</a>	RIPUNJOY KUMAR BARUA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
16	<a href="#">WP(C)/4763/2024</a>	ARAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
17	<a href="#">WP(C)/4766/2024</a>	PALASH JYOTI BORAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA	SC, HEALTH AND F W
18	<a href="#">WP(C)/4769/2024</a>	KANSHAI MUSHAHARY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 512 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	SC, BTC SC, EDU
19	<a href="#">WP(C)/4770/2024</a>	DR. R K TAMPHA SANA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU
<b><u>ORDER (STAY VACATING)</u></b>				
20	<a href="#">I.A.(Civil)/2530/2024</a> FIXED in <a href="#">WP(C)/8448/2019</a>	MOHIDUL ISLAM <b>Versus</b> SUKLAL DEBNATH AND 5 ORS B	MR A ALIM SK	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR S R NAWAZ MR S A REEYAZ SC, BTC
	<b>WITH</b> <a href="#">WP(C)/8448/2019</a>	SUKLAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR A ALIM SK(R-6) SC, BTC
<b><u>ADMISSION</u></b>				
21	<a href="#">WP(C)/6755/2019</a> FIXED	RAJU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B P SINHA MR. S K SINHA	SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA MR. M KALITA MR. J HATIMURIA

22	<a href="#">WP(C)/2509/2021</a>	BHARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. U K NAIR MR. P D NAIR MS. L DAS MR. A K AZAD MR P D NAYAK MR. M P SARMA MR. A BORO MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, HIGHER EDU MR. K GOGOI, SC, HIGHER EDUCATION
23	<a href="#">WP(C)/1119/2023</a> B/O	BHARAT CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
24	<a href="#">WP(C)/1939/2023</a> FIXED	JEAN MARTHA N SANGMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D C KALITA MR. B K BHAGAWATI	SC, ELEM. EDU SC, ELEM. EDU SC, AG MR. R BORPUJARI (R-7) MR. S R BORUAH (R-6) MS. A LALA (R-2) SC, FINANCE
25	<a href="#">WP(C)/2117/2023</a> B/O	SMTI. ANOWARA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
26	<a href="#">WP(C)/2656/2023</a> B/O	RAHUL PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
	<b>WITH</b> <a href="#">I.A.(Civil)/649/2024</a> <b>in</b> WP(C)/2656/2023	ANITA THAKURIA <b>Versus</b> RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
27	<a href="#">WP(C)/2659/2023</a> B/O	HIRAKJYOTI DEV <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3398/2023</a> <b>in</b> WP(C)/2659/2023	DIPAK TALUKDAR, <b>Versus</b> HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
28	<a href="#">WP(C)/3820/2023</a> FIXED	BANESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
29	<a href="#">WP(C)/4067/2023</a>	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
30	<a href="#">WP(C)/7162/2023</a> B/O	MD. MOTIOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
31	<a href="#">WP(C)/7500/2023</a> FIXED	BIBEKA NANDA SAIKIA <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
32	<a href="#">WP(C)/7617/2023</a>	ANITA DUTTA ALIAS ANITA KAUNDA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.

33	<a href="#">WP(C)/181/2024</a>	DR. GRACE BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
34	<a href="#">WP(C)/595/2024</a> FIXED	KAPIL HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
35	<a href="#">WP(C)/760/2024</a>	RITU KUMAWAT <b>Versus</b> ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	MR. D K BAIDYA (SC, NMC) SC, HEALTH
36	<a href="#">WP(C)/1944/2024</a> FIXED	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

**BAIL HEARING (BA)**

37	<a href="#">Bail Appln./2596/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BABLU PANDEY <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
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**ORDERS**

38	<a href="#">Cont.Cas(C)/441/2020</a>	RATAN KUMAR DAS AND 8 ORS <b>Versus</b> PREETOM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR S M T CHISTIE MR. B GOGOI MS. L DEVI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
39	<a href="#">Cont.Cas(C)/480/2020</a>	RUNU DEVI <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR J K PARAJULI MR. S K CHAKRABORTY	MR S M T CHISTIE MS P SARMA
40	<a href="#">Cont.Cas(C)/492/2020</a> FIXED	NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
41	<a href="#">Cont.Cas(C)/214/2022</a> FIXED	BILAYET HUSSAIN <b>Versus</b> SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
42	<a href="#">Cont.Cas(C)/431/2022</a> FIXED	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
43	<a href="#">WP(C)/8387/2022</a> B/O	SATYENDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2095/2024</a> <b>in</b> <a href="#">WP(C)/8387/2022</a>	SATYENDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY	SC, HEALTH
44	<a href="#">Cont.Cas(C)/613/2023</a> FIXED	PAKIZA KHATUN <b>Versus</b> NARAYAN KONWAR AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR S NEOGI (r-2) MR S M T CHISTIE (r-2)
45	<a href="#">WP(C)/7163/2023</a> B/O	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE

46	<b>WITH</b> <a href="#">WP(C)/5045/2022</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
47	<b>WITH</b> <a href="#">WP(C)/1785/2023</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
48	<a href="#">Cont.Cas(C)/14/2024</a>	ALL ASSAM DIET OFFICERS ASSOCIATION <b>Versus</b> NARAYAN KONWAR, IAS	MR. B K GOGOI MR. N D SARMA C. DEKA	
49	<a href="#">Review.Pet./89/2024</a> WITH WP(C)/1018/2020(D/O), WP(C)/1349/2020 (D/O), FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
50	<b>WITH</b> <a href="#">Review.Pet./60/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> SHAHAB UDDIN AHMED	MR. R MAZUMDAR	
51	<a href="#">I.A.(Civil)/1513/2024</a> FIXED in WP(C)/1623/2024 <b>WITH</b> <a href="#">WP(C)/1623/2024</a> CAVT. NO. 03202/024,	TAPESWARI BARO, <b>Versus</b> THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
		RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
52	<b>WITH</b> <a href="#">Cont.Cas(C)/258/2024</a>	TAPESWARI BARO <b>Versus</b> JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2)
53	<a href="#">I.A.(Civil)/2742/2024</a> in WP(C)/4331/2023 <b>WITH</b> <a href="#">WP(C)/4331/2023</a>	JOY PROKASH BASUMATARY AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
		JOY PROKASH BASUMATARY AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
54	<a href="#">I.A.(Civil)/2751/2024</a> B/O in WP(C)/4340/2024 <b>WITH</b> <a href="#">WP(C)/4340/2024</a>	PRASANNA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
		PRASANNA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE
55	<a href="#">I.A.(Civil)/2818/2024</a> in WP(C)/4453/2023 <b>WITH</b> <a href="#">WP(C)/4453/2023</a>	ABDUL TALEB <b>Versus</b> THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
		ABDUL TALEB <b>Versus</b> THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF HONOURABLE  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">Arb.P./9/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
2	<a href="#">Arb.P./8/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	<b>WITH</b>			
3	<a href="#">Arb.P./10/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
4	<a href="#">Arb.P./17/2024</a>	M/S DEBOJIT ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
5	<a href="#">Arb.P./11/2024</a>	M/S G.D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
6	<a href="#">Arb.P./15/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
7	<a href="#">Arb.P./16/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
8	<a href="#">WP(C)/2755/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/1769/2024</a> in WP(C)/2755/2024	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC

**WITH**  
[I.A.\(Civil\)/2291/2024](#)  
**in** WP(C)/2755/2024

BIDYUT BIKASH GOSWAMI AND 14 ORS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. R MAZUMDAR  
MR P RAI  
MS T WAPANGLA  
MR. R DEKA

GA, ASSAM

**HEARING**

9 [WP\(C\)/6960/2023](#)  
PART-HEARD

M/S. PEPSICO INDIA HOLDINGS PVT.  
LTD.,

MRS. R BORAH  
MR. D BORAH

SC, GST  
DY.S.G.I.

**Versus**

THE UNION OF INDIA AND 3 ORS

10 [Review.Pet./83/2023](#)  
IN ARB. PET 4/14(D/O)

THE UNION OF INDIA AND 2 ORS.

MR. B CHAKRAVARTY

**Versus**

M/S G D ENGINEERING CONSTRUCTION

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2570/2024</a> FIXED	MD. MUZIM HUSSAIN <b>Versus</b> STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
2	<a href="#">Bail Appln./2635/2024</a>	LATIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./2675/2024</a>	ESOB ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./2814/2024</a>	IFTIKAR AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
5	<a href="#">Bail Appln./2820/2024</a>	MUKTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">AB/2432/2024</a>	ABDUL ALIM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	<a href="#">AB/2469/2024</a>	SUSHANTA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">Crl.Rev.P./601/2022</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	MR. D A KAIYUM (R-2) MR R ISLAM (R-2)
9	<a href="#">Crl.Pet./982/2022</a> FIXED	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM



10	<b>WITH</b> <a href="#">Crl.Pet./981/2022</a>	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
11	<a href="#">Crl.A./227/2023</a> WITH LCR 1 FILE, FIXED	AJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI DR. N BAROOAH MS S DAS	MR P DAS(R-2) MR. D K BORAH(R-2) MR K J PATHAK(R-2) A DAS(R-2) MS N BARUAH(R-2) PP, ASSAM
12	<a href="#">Crl.A./242/2024</a>	MAINUL HAQUE @ MD MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS S PATAR	PP, ASSAM
13	<a href="#">I.A.(Crl.)/493/2024</a> in Crl.A./4180/2024	SUREN DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./4180/2024</a> (Filing Number)	SUREN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS	
	<b>WITH</b> <a href="#">I.A.(Crl.)/4181/2024</a> (Filing Number)	SUREN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS	
14	<a href="#">Crl.Pet./691/2024</a> FIXED	SMTI. ANGKITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	MR. A BHATTACHARYA(R-2) MS. K MALAKAR (R-2) MS B BORO (R-2) PP, ASSAM

**BAIL HEARING (BA)**

15	<a href="#">Bail Appln./2563/2024</a> FIXED	SAJIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	<a href="#">Bail Appln./2584/2024</a> FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	<a href="#">Bail Appln./2657/2024</a> FIXED	MANESWAR SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
18	<a href="#">Bail Appln./2684/2024</a> FIXED	KARUNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
19	<b>WITH</b> <a href="#">Bail Appln./2611/2024</a>	SMTI. DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
20	<a href="#">Bail Appln./2694/2024</a> FIXED	SAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN	PP, ASSAM
21	<a href="#">Bail Appln./2710/2024</a> FIXED	KHANDAKAR SOFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
22	<a href="#">Bail Appln./2715/2024</a> FIXED	PANKAJ DHAR SAIKIA @ PANKAJ SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

**BAIL HEARING**

23	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
	<b>WITH</b>			
24	<a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
25	<a href="#">AB/282/2024</a> FIXED	AMAR KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
26	<a href="#">AB/1762/2024</a> FIXED	MD. JAVED AKHTAR @ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
27	<a href="#">AB/1816/2024</a> FIXED	MD ABDUL HANNAN @ HANNAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P J PATAR	MR M H AHMED I AMIN MR. O ULLAH PP, ASSAM
28	<a href="#">AB/1935/2024</a> FIXED	BACHIRAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
29	<a href="#">AB/1939/2024</a> FIXED	USHA DAS <b>Versus</b> THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
30	<a href="#">Bail Appln./2435/2024</a>	LATAMONI DAS @ LATA DAS <b>Versus</b> THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
31	<a href="#">AB/2070/2024</a> FIXED	JINTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
32	<a href="#">AB/2143/2024</a> WITH OFFICE NOTE, FIXED	SMT. PIPASHI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
33	<a href="#">AB/2156/2024</a> FIXED	JAKIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
34	<a href="#">AB/2161/2024</a> FIXED	RUPA RAM DAS <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HUSSAIN	PP, ASSAM
35	<a href="#">AB/2170/2024</a> FIXED	REJEK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
36	<a href="#">AB/2223/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
37	<a href="#">AB/2255/2024</a> FIXED	KUNDAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	PP, ASSAM
38	<a href="#">AB/2261/2024</a> FIXED	SMTI. KHIRESWARI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
39	<a href="#">AB/2277/2024</a> FIXED	ALAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
40	<a href="#">AB/2283/2024</a> FIXED	ARPANA SARMAH <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	MR. I H SAIKIA(FOR INFORMANT) MR. K KALITA(FOR INFORMANT) MR. M R CHOUDHURY(FOR INFORMANT) PP, ASSAM

41	<a href="#">AB/2290/2024</a> FIXED	RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
42	<a href="#">AB/2341/2024</a> FIXED	MAHAWATI DEVI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
43	<a href="#">AB/2366/2024</a> FIXED	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
44	<a href="#">AB/2376/2024</a> FIXED	MD NAZRUL ISLAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
45	<a href="#">AB/2400/2024</a> FIXED	MASUD HASSAN <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
46	<a href="#">AB/2404/2024</a> FIXED	NAJIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
47	<a href="#">AB/2420/2024</a> FIXED	RAMDEV CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
48	<a href="#">AB/2421/2024</a> FIXED	RONY DAS <b>Versus</b> STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
49	<a href="#">AB/2443/2024</a> FIXED	LAL BHANU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>ORDERS</b>				
50	<a href="#">CRL.A(J)/105/2023</a> WITH LCR 4 FILES, FIXED	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/885/2023</a> in CRL.A(J)/105/2023	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MS M DAS	PP, ASSAM
51	<a href="#">Crl.Pet./385/2023</a> WITH LCR (TWO FILES)	INAMUL HASAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM
52	<a href="#">Crl.Rev.P./230/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	PRADIP KHANIKAR <b>Versus</b> SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
53	<a href="#">I.A.(CrI.)/392/2024</a> WITH LCR 2 FILES, B/O in Crl.Rev.P./224/2015	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN <b>Versus</b> M/S DUTTA ELECTRICALS and ANR.	MR. K BHATTACHARJEE	MR. B D KONWAR SR. ADV.
	<b>WITH</b> <a href="#">Crl.Rev.P./224/2015</a>	M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	<b>WITH</b> <a href="#">Crl.M.C./294/2015</a> in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	

**WITH**  
[I.A.\(CrI.\)/539/2016](#)  
**in** CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR  
MR.R KALITA  
MR.R SALOI  
MRS.J M KONWAR  
MS.S BARUA

MR.K K MAHANTA  
MR.K BHATTACHARJEE  
MS.M BHATTACHARJEE  
MR.K M MAHANTA

**WITH**  
[I.A.\(CrI.\)/337/2018](#)  
**in** CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR  
MR. R KALITA  
MR. R SALOI

MR. K BHATTACHARJEE

54 [Crl.Pet./944/2024](#)  
FIXED

TAPAN SAHA  
**Versus**

MR. P BHOWMICK  
MR. D THAOSEN  
MR J LOTH

PP, ASSAM

55 [Crl.Pet./1061/2024](#)  
FIXED

THE STATE OF ASSAM AND ANR  
SAMBHU PURI  
**Versus**  
THE STATE OF ASSAM AND ANR

MR B SHARMA  
MR S SHARMA

PP, ASSAM

**HEARING**

56 [Crl.Pet./919/2013](#)  
WITH LCR 1 FILE, FIXED

SMT. JUNU MAZUMDAR  
**Versus**  
THE STATE OF ASSAM and ANR

MR.A GANGULY

MR.P K BORDOLOI  
MR A SAIKIA  
PP, ASSAM  
MR.N N UPADHAYA

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/338/2024</a> FIXED	SONA DAS SAIKIA AND ANR <b>Versus</b> PARTHA PROTIM SAIKIA AND ANR	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS A DAS	
2	<a href="#">CRP(IO)/349/2024</a>	PARAMESWAR DAS <b>Versus</b> TARUN CHANDRA SARMA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
3	<a href="#">CRP(IO)/350/2024</a>	K. L. DUDHORIA AND SONS (HUF) <b>Versus</b> JAY KUMAR DUGAR AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
4	<a href="#">CRP(IO)/351/2024</a>	BAIJANTI BHAJANKA AND 2 ORS. <b>Versus</b> AMRIT KAUR AND ANR	MR A K CHAUDHURY MR. N DAS MD A ISLAM	
5	<a href="#">CRP(IO)/352/2024</a>	AUTHORISED SIGNATORY, GTL INFRASTRUCTURE LIMITED AND ANR <b>Versus</b> CHANDAN NATH SARKAR	R SARMAH MS M KAKOTY	
6	<a href="#">CRP(IO)/353/2024</a>	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> HARIDHAN DAS @ HARIPADA AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
7	<a href="#">CRP(IO)/354/2024</a> B/O	MUNNI DOGRA @ MUNNI GANGWAL <b>Versus</b> BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	
<b>ADMISSION</b>				
8	<a href="#">WP(C)/3867/2021</a> B/O	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/3435/2023</a> in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. <b>Versus</b> DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC

	<b>WITH</b> <a href="#">I.A.(Civil)/2098/2024</a> in WP(C)/3867/2021	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MD S ULLAH (R-6,7) SC, BTC
9	<a href="#">WP(C)/5175/2021</a> B/O	MALAY KRISHNA DUTTA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
10	<a href="#">WP(C)/6225/2021</a> B/O	MINU DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/3100/2022</a> B/O	ANSHUMITA GOGOI AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
12	<b>WITH</b> <a href="#">WP(C)/7365/2023</a>	MINA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
13	<b>WITH</b> <a href="#">WP(C)/1996/2024</a>	MALABIKA BORUAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
14	<a href="#">Tr.P.(Cri.)/5/2023</a> WITH LCR 3 FILES	BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
15	<a href="#">Tr.P.(C)./77/2023</a>	PAMPI KONWAR <b>Versus</b> PANKAJ KONWAR	MR P R SARMA MR D MEDHI	
16	<a href="#">WP(C)/888/2023</a> FIXED	SABITA BALA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN	MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC
17	<a href="#">MACApp./492/2024</a>	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> NUMALI BOKALIAL AND 5 ORS	MR. A J SAIKIA MR. S. PEGU	
	<b>WITH</b> <a href="#">I.A.(Civil)/2863/2024</a> in MACApp./492/2024	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> NUMALI BOKALIAL AND 5 ORS	MR. A J SAIKIA MR. S. PEGU	
18	<a href="#">MACApp./493/2024</a>	MUSTAKIM KHAN <b>Versus</b> RENTER WARY AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED	
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./2311/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHEB SAHANI <b>Versus</b> UNION OF INDIA	MR T THAKURIA	SC, NCB

20	<a href="#">Bail Appln./2568/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAOROIBAM NAOBA MEITEI AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS P HAZARIKA MR. N J SINGH	PP, ASSAM
21	<a href="#">Bail Appln./2659/2024</a> WITH OFFICE NOTE, FIXED	MUKESH YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>BAIL HEARING</b>				
22	<a href="#">AB/1800/2024</a> FIXED	RAJENDRA NAIK <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
23	<a href="#">RSA/170/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Civil)/2805/2024</a> in RSA/170/2024	DAYAMOY DEB <b>Versus</b> DHARANI KUMAR DEB AND 5 ORS	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	
24	<a href="#">RSA/172/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Civil)/2876/2024</a> in RSA/172/2024  <b>WITH</b> <a href="#">I.A.(Civil)/2877/2024</a> in RSA/172/2024	DAYAMOY DEB <b>Versus</b> DHARANI KUMAR DEB AND 5 ORS  GITIMA ROY AND 2 ORS <b>Versus</b> SABITA NATH SARMA  GITIMA ROY AND 2 ORS <b>Versus</b> SABITA NATH SARMA  GITIMA ROY AND 2 ORS <b>Versus</b> SABITA NATH SARMA	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER  MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM  MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM  MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM	
<b>ORDERS</b>				
25	<a href="#">I.A.(Civil)/1392/2024</a> PART-HEARD, FIXED in CRP(IO)/57/2024 <b>WITH</b> <a href="#">CRP(IO)/57/2024</a>	DIPIKA SHYAM, <b>Versus</b> PROTIM SHYAM  PROTIM SHYAM <b>Versus</b> DIPIKA SHYAM	MR. S N TAMULI  MR. S DASGUPTA MR. I A TALUKDAR	MR S DASGUPTA  MR. S N TAMULI MS. A BEGUM
26	<a href="#">RSA/231/2010</a> WITH LCR, B/O	GOPESH CH. NAMASUDRA, <b>Versus</b> RASENDRA NAMASUDRA and ORS,	MR.B C DAS MISS.S ROY MR.U DUTTA	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.R A CHOUDHURY MR.D DEY
27	<a href="#">RSA/126/2013</a> WITH LCR, FIXED	PABAN BARUAH and 4 ORS <b>Versus</b> AMIYA DEVI and ORS	MSG KALITA MS.M GOGOI MR.A THAKUR	MR. A SATTAR (r-7) MRS N. AGARWAL CHANDAK (r-7) MR H K BARUAH (r-7)
28	<a href="#">CRP(IO)/188/2019</a> FIXED	PURNA KANTA HAZARIKA <b>Versus</b> PINJIRA BEGUM AND 15 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	
29	<a href="#">Cont.Cas(C)/367/2023</a> B/O	NILADRI SANKAR DAS AND 5 ORS. <b>Versus</b> NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	MR S M T CHISTIE
30	<a href="#">WP(C)/3372/2023</a> B/O	BHARATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS A K CHOUDHURY MR M CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM MD. B HUSSAIN (R-8) SC, AG MS NEELAM(R-8) MR A H TOUFIQ(R-8) SC, SEC. EDU. SC, FINANCE
31	<a href="#">WP(C)/7512/2023</a> B/O	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, SEC. EDU.

32	<a href="#">Tr.P.(C)/58/2024</a> FIXED	SUMI BORAH SAIKIA <b>Versus</b> NIPEN SAIKIA	MR P NEOG	MS D KALITA MR P BHARDWAJ
33	<a href="#">I.A.(CrI.)/668/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O <b>in</b> CrI.Pet./235/2021 <b>WITH</b> <a href="#">CrI.Pet./235/2021</a>	MUSSTT KHADIJA BEGUM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR  ABUL KALAM @ ABDUL KALAM <b>Versus</b> MUSSTT KHADIJA BEGUM AND ANR	MR. A K TALUKDAR MR. S I KHAN  MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	PP, ASSAM  MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
34	<b>WITH</b> <a href="#">CrI.Pet./929/2023</a>  <b>WITH</b> <a href="#">I.A.(CrI.)/555/2024</a> <b>in</b> CrI.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR.  MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM  MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)  PP, ASSAM
35	<a href="#">I.A.(Civil)/1737/2024</a> B/O <b>in</b> RSA/96/2024  <b>WITH</b> <a href="#">RSA/96/2024</a> CAVT. NO. 04422/024,	FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. <b>Versus</b> MAHAMMAD ALI AND ORS.  FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. <b>Versus</b> MAHAMMAD ALI AND ORS.	MR. B C DAS MRS. S ROY  MR. B C DAS MRS. S ROY	MD. S ALOM MR. M S ALAM FOR CAVEATOR  MR. I H LASKAR(R-1,2,3,6) MR. P K DEKA(R-1,2,3,6) MD. S ALOM MD. S ALOM MR. M S ALAM(R-1,2,3,6) MR. M S ALAM(R-1,2,3,6) FOR CAVEATOR
36	<a href="#">I.A.(Civil)/2870/2024</a> CAVT. NO.06832/024, <b>in</b> MACApp./9573/2024  <b>WITH</b> <a href="#">MACApp./9573/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/9577/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD <b>Versus</b> MOFIZAN BEGUM AND 6 ORS  CHOLAMANDALAM MS GENERAL INSURANCE CO LTD <b>Versus</b> MOFIZAN BEGUM AND 6 ORS (A)  CHOLAMANDALAM MS GENERAL INSURANCE CO LTD <b>Versus</b> MOFIZAN BEGUM AND 6 ORS (A)	MR. A BHATTACHARYYA  MR. A BHATTACHARYYA	
37	<a href="#">I.A.(Civil)/2879/2024</a> <b>in</b> FAO/9190/2024  <b>WITH</b> <a href="#">FAO/9190/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/9192/2024</a> (Filing Number)	DR GIRINDRA NATH KAKOTI <b>Versus</b> ANANTA NEOG @ GOGOI AND ANR  DR GIRINDRA NATH KAKOTI <b>Versus</b> ANANTA NEOG @ GOGOI AND ANR B  DR GIRINDRA NATH KAKOTI <b>Versus</b> ANANTA NEOG @ GOGOI AND ANR B	MR. T J MAHANTA MS. P BHATTACHARYA MR. J A AHMED MR T GOGOI  MS. P BHATTACHARYA	
38	<a href="#">WP(C)/3430/2024</a> B/O	MD. ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.

#### HEARING



39 [RSA/71/2015](#)  
WITH LCR, FIXED

ON THE DEATH OF JHARNA DAS @  
JHUNU DAS HER LEGAL HEIR BAPPI  
RANJAN DAS (SON)

MR.A M KHAN  
MS.S KALITA  
MR.S MOLLAH

MR.A K DUTTA(R-1&2)  
MR D C NATH(R-1&2)  
MR G BHARADWAJ (r-1,2)  
MR B DEORI (r-1,2)

**Versus**  
SANJIB BARMAN and ANR

**WITH**  
[MC/1058/2015](#)  
in RSA/71/2015

JHARNA DAS @ JHUNU DAS  
**Versus**  
SANJIB BARMAN and ANR

MR.J AHMED  
MR.A M KHAN  
MS.S KALITA  
MR.S MOLLAH

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/2842/2023</a> B/O	KUMKUM DAS MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BIKASH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>MOTION</b>				
2	<a href="#">WP(C)/7176/2023</a>	MANORANJAN THAKURIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH	GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/4519/2024</a>	FULCHAN CHAKMA AND 57 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR G J SHARMA LEGAL AID COUNSEL	GA, ASSAM SC, REVENUE SC, FOREST
4	<a href="#">WP(C)/4710/2024</a>	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MS. J AHMED MR. S S AHMED	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/4730/2024</a>	NANDA RAM GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. A BORO	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/4738/2024</a>	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/4743/2024</a>	BINA BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/4746/2024</a>	DHIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/4754/2024</a>	RUPA DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
10	<a href="#">WP(C)/4756/2024</a>	M/S DNA AGROTECH PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	<a href="#">WP(C)/4762/2024</a>	BHAGABAN BHAGAT AND 9 ORS <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	GA, ASSAM SC, K A A C

12	<a href="#">WP(C)/4771/2024</a>	JEETENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/4775/2024</a>	MOON MOON SARMAH DOWERAH <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR N SARMA MS. S KAKATI	GA, ASSAM SC, P H E
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
14	<a href="#">I.A.(Civil)/2840/2024</a> in <a href="#">WP(C)/3438/2022</a>	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> M/S MARC TECHNOCRATS PVT LTD IN JV WITH BLOOM COMPANIES LLC AND 5 ORS	MS. SOMILA	SC, NHIDC
<b>WITH</b>				
	<a href="#">WP(C)/3438/2022</a>	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
<b>ADMISSION</b>				
15	<a href="#">WP(C)/1412/2017</a> FIXED	GOL HUSSAIN and 56 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	GA, ASSAM
16	<a href="#">WP(C)/4196/2019</a> B/O	SANTOSH KUMAR MORE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA	MR. S C KEYAL MR. S C KEYAL MR. R K D CHOUDHURY (R-1 TO 3) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
17	<a href="#">WP(C)/3721/2020</a> FIXED	M/S. BARPETA PURBANCHAL ENTERPRISE, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC
18	<a href="#">WP(C)/5539/2021</a> FIXED	SMTI. ANURADHA BARMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE	GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
19	<a href="#">WP(C)/2561/2022</a> FIXED	MOUSUMI CHAKRABARTY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM
20	<a href="#">WP(C)/7366/2022</a> FIXED	MD. FARUK HUSSAIN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR P NAYAK, SC, PWD MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC
21	<a href="#">WP(C)/1797/2023</a> FIXED	BARAK WARE HOUSE PVT LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
22	<a href="#">WP(C)/2050/2023</a> FIXED	UMA KANTA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM MR. A K GUPTA (r-5,6) MR. R S MISHRA (r-5,6)
23	<a href="#">WP(C)/2348/2023</a> FIXED	BINJUM NIKA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP MR. P K TIWARI (r-3,4) MR. A R GOGOI (r-3,4) DY.S.G.I.
24	<a href="#">WP(C)/3749/2023</a> FIXED	MOMTAZ BEGUM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	GA, ASSAM SC, REVENUE

25	<a href="#">WP(C)/4060/2023</a> FIXED	HINDUSTAN UNILEVER LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL , SC, GST DY.S.G.I.
26	<a href="#">WP(C)/4714/2023</a> B/O	GOBINDA KARMAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	<b>WITH</b> <a href="#">I.A.(Civil)/406/2024</a> <b>in</b> WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
27	<a href="#">WP(C)/5116/2023</a> FIXED	SMTI. (DR) JUTITARA DAS <b>Versus</b> THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r- 2) MR. A BHATTACHARJEE (r- 2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
28	<a href="#">WP(C)/6435/2023</a>	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2582/2024</a> <b>in</b> WP(C)/6435/2023	RAJENDRA KUMAR DEKA <b>Versus</b> MANOJ KUMAR DEKA	MR D DEKA	
29	<a href="#">WP(C)/6752/2023</a> FIXED	LONGKIRI TERANG AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
30	<a href="#">WP(C)/738/2024</a> FIXED	BIJIT KUTUM AND 104 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/1376/2024</a> FIXED	NOREN MORAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. N BORPATRAGOHAIN MR. D GOGOI	SC, FOREST
32	<a href="#">WP(C)/2548/2024</a> FIXED	NIPUL KALITA <b>Versus</b> TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	
33	<a href="#">WP(C)/3577/2024</a> FIXED	ANITA TANTI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAIN MISS. M BORAH MS. H BORAH MS. S NATH	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/3669/2024</a> FIXED	SURENDRA PRASAD SINGH @ SURENDRA PRASAD SINHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	SC, PWD
35	<a href="#">WP(C)/3791/2024</a> FIXED AT 2 PM	SUBHASH CH PAUL AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A MANNAF MD J ALOM MD A S ALI	GA, ASSAM DY.S.G.I. SC, REVENUE
36	<a href="#">WP(C)/4277/2024</a> FIXED	ARCHANA LAHKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR U DAS MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE
		<b>ORDERS</b>		
37	<a href="#">Cont.Cas(C)/477/2023</a> FIXED	ABDUL MAZID TALUKDAR <b>Versus</b> KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	

	<b>WITH</b> <a href="#">I.A.(Civil)/2507/2024</a> in Cont.Cas(C)/477/2023	ABDUL MAZID TALUKDAR, <b>Versus</b> DILIP KARMAKAR,	MR H DAS MS. U HAZARIKA	
38	<a href="#">WP(C)/2062/2023</a> FIXED	DHARAM BASFOR AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC SC, GMC
39	<b>WITH</b> <a href="#">WP(C)/2097/2023</a>	SMTI. KANTI BASFORE AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPARTMENT. SC, WPT AND BC SC, GMC
40	<a href="#">WP(C)/5269/2023</a> FIXED	PRIYANKA PRASAD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (R3) MR. D J DAS (R-1) DY.S.G.I.
41	<b>WITH</b> <a href="#">WP(C)/4183/2023</a>	NABAL KUMAR JHA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
42	<a href="#">Cont.Cas(C)/296/2024</a> IN WP(C)/9534/2019 (D/O), FIXED	DIBYAJYOTI GOSWAMI <b>Versus</b> NEHA YADAV IAS	MR. D BARUAH MR. P K BORDOLOI	MR. A GOGOI(R-1,2,3) MR. D NATH(R-1,2,3)
43	<b>WITH</b> <a href="#">Review.Pet./120/2024</a>	THE DISTRICT COMMISSIONER AND 2 ORS. <b>Versus</b> DIBYAJYOTI GOSWAMI AND ANR.	MR. D NATH SR. GA, ASSAM	MR. D BARUAH SC, REVENUE
44	<a href="#">Cont.Cas(C)/376/2024</a> FIXED	KARRI BABU RAO AND ANR <b>Versus</b> MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. S BORA SC, GMC
45	<a href="#">Cont.Cas(C)/425/2024</a> FIXED	JANA SING RONGHANG AND ANR <b>Versus</b> TENSING RONGPI	MR. P BORDOLOI MS M NIROLA	
46	<a href="#">I.A.(Civil)/895/2024</a> in WP(C)/7815/2015	DR. JADAV CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	MR. B CHOUDHURY SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/7815/2015</a>	DR. BHABESH KR. DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MS. B CHOUDHURY MR. D CHOUDHURY	MR J ABEDIN (R-7) GA, ASSAM (R-4,5) MR B C TALUKDAR (r-8) MR R SINGHA MR. K I MAZUMDER(R-7) MR. B CHANDA (R-7) MS. S SARMAH MR K TALUKDAR (r-8) MS. I DUTTA SC, HEALTH
47	<a href="#">WP(C)/1563/2024</a> FIXED	IKBAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
48	<a href="#">I.A.(Civil)/2806/2024</a> IN CRP(IO)/98/2024 (D/O) in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN <b>Versus</b> ABDUL HAMID SK	MD. I HUSSAIN	
49	<a href="#">I.A.(Civil)/2846/2024</a> in WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM

**WITH**[WP\(C\)/5568/2021](#)NIKHIL BISHNUPRIYA MANIPURI  
MAHASABHA AND ANR**Versus**

THE STATE OF ASSAM AND 29 ORS

MR. M K CHOUDHURY  
MR. A BARKATAKI  
MR P BHARDWAJ  
MR. M SARMAGA, ASSAM  
SC, WPT AND BC50 [WP\(C\)/3675/2024](#)  
FIXED

ABU BAKKAR SIDDIQUE AND 123 ORS

**Versus**THE SECRETARY TO THE GOVT OF INDIA  
AND 2 ORSMR M J QUADIR  
MR S S ISLAM  
AKHINUR ISLAM  
MR. A K HANNANMS. K PHUKAN (C.G.C.)(R2)  
DY.S.G.I.51 [WP\(C\)/4072/2024](#)  
FIXED

RUPENDRAJIT SHARMA

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR. R P SARMAH  
MS M BORAHGA, ASSAM  
MR. S C BISWAS (R-5)  
MS A BORAH(R-5)  
MS. J GHOSH(R-5)52 [WP\(C\)/4640/2024](#)  
FIXEDANOWARUDDIN WAKF ESTATE AND 2  
ORS**Versus**

THE STATE OF ASSAM AND 5 ORS

MR P BHARDWAJ  
MR. A I ALIGA, ASSAM  
SC, GMC53 [WP\(C\)/4689/2024](#)  
FIXED

ROMEN KALITA

**Versus**

THE STATE BANK OF INDIA AND 3 ORS

MR. C BORUAH  
MR A BORUAH  
MS. L GOGOI

SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2807/2024</a>	BABLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./2808/2024</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
3	<a href="#">Bail Appln./2809/2024</a>	SASANKAR BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
4	<a href="#">Bail Appln./2810/2024</a>	SHRI RAVI KUMAR <b>Versus</b> THE UNION OF INDIA	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	SC, CUSTOMS
5	<a href="#">Bail Appln./2811/2024</a>	MEHBOOB ALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
6	<a href="#">Bail Appln./2812/2024</a>	SHIVAM KAKKAR <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
7	<a href="#">Bail Appln./2813/2024</a>	ANKUSH RANA <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA S YESMIN MR P SONOWAL	PP, ASSAM
8	<a href="#">Bail Appln./2816/2024</a>	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<b>MOTION</b>				
9	<a href="#">Crl.Rev.P./359/2024</a>	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
10	<a href="#">Crl.Rev.P./366/2024</a> B/O	MANORANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
11	<a href="#">Crl.Pet./606/2024</a> WITH LCR 2 FILES(SCANNED COPY)	PRADIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM

12	<a href="#">Crl.Pet./1130/2024</a>	SHRUTI PARASHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
13	<a href="#">Crl.Pet./1134/2024</a>	RAHMAN TARIQUE MASHUD <b>Versus</b> ARJOO AHMED	MR. B J MUKHERJEE MR. S BISWAS MR. H BURAGOHAIN	
14	<a href="#">Crl.Pet./1135/2024</a>	LATIKA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. A BORUA MR. R BORA	PP, ASSAM
15	<a href="#">Crl.Pet./1136/2024</a>	RASHIDUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	<a href="#">Crl.Pet./1137/2024</a>	DEBI PRASAD AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
17	<a href="#">AB/2330/2024</a>	AMDADUL HOQUE @ ANZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
18	<a href="#">AB/2465/2024</a>	MANTOSH PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
19	<a href="#">AB/2468/2024</a>	SMTI. ONI TACHING <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAKARMA MR T DAS	PP, ASSAM
<b>ADMISSION</b>				
20	<a href="#">Crl.Pet./35/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	BHASKARADITTYA RAY <b>Versus</b> SAJJAD JWAHIR AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. A R SIKDAR (R-1) M M ZAMAN (R-1) PP, ASSAM
21	<a href="#">Crl.Pet./913/2023</a> WITH LCR1 FILE(SCANNED COPY), FIXED	SHYAMALIDEV ROY @ SHILPI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA	MR. A M BORA (r-2) MR. D K BAIDYA (r-2) MS. C CHOUDHURY (r-2) MR. V A CHOWDHURY (r-2) MR. M S HUSSAIN PP, ASSAM
22	<a href="#">Crl.A./266/2024</a>	OM PRAKASH HARIJAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N CHOUDHURY (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/789/2024</a> <b>in</b> Crl.A./266/2024	OM PRAKASH HARIJAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N CHOUDHURY (LEGAL AID COUNSEL)	PP, ASSAM
23	<a href="#">Crl.A./276/2024</a>	LALITA DAS <b>Versus</b> JAYANTA KALITA	MS. N S THAKURIA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/811/2024</a> <b>in</b> Crl.A./276/2024	LALITA DAS <b>Versus</b> JAYANTA KALITA	MS. N S THAKURIA	
24	<a href="#">Crl.Pet./490/2024</a>	MUSTAFIQR RAHMAN @ MUSKIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. L R MAZUMDER (R-2) MR. H A TALUKDAR (R-2) PP, ASSAM
25	<a href="#">I.A.(Crl.)/840/2024</a> <b>in</b> CRL.A(J)/7658/2024	MANDIR RABHA @ PRASANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/7658/2024</a> (Filing Number)	MANDIR RABHA @ PRASANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR. A GOGOI	

**BAIL HEARING (BA)**



26	<a href="#">Bail Appln./2610/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
27	<a href="#">Bail Appln./966/2024</a> WITH SCANNED COPY OF CASE RECORD.	MANISH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	<a href="#">Bail Appln./1768/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOHOR ALI @ MAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
29	<a href="#">Bail Appln./1831/2024</a> WITH CASE RECORD(SCANNED COPY)	RAHENA BEGOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
30	<a href="#">Bail Appln./1930/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JITUMONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
31	<a href="#">Bail Appln./2030/2024</a> FIXED	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<b>WITH</b>				
32	<a href="#">Bail Appln./1943/2024</a>	NASIR UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S N ULLAH MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
33	<a href="#">Bail Appln./2154/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SUBOL CH. DAS @ SUBOL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
34	<a href="#">Bail Appln./2474/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
35	<a href="#">Bail Appln./2557/2024</a> WITH OFFICE NOTE, FIXED	HABIBULLAH HOQUE @ HABIBILLAH HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS J DUTTA MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM
36	<a href="#">Bail Appln./2558/2024</a> WITH OFFICE NOTE, FIXED	MD. HAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
37	<a href="#">Bail Appln./2576/2024</a> FIXED	SUBUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
38	<a href="#">Bail Appln./2582/2024</a> WITH OFFICE NOTE, FIXED	NAYAZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R YASIN A KALITA MISS. J GOGOI	PP, ASSAM
39	<a href="#">Bail Appln./2602/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SMTI DURGA DEVI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
40	<a href="#">Bail Appln./2705/2024</a> FIXED	HABIJUR MIYA @ HABIJUL MIYA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>BAIL HEARING</b>				
41	<a href="#">AB/1120/2024</a>	TAPAN SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
42	<a href="#">AB/1209/2024</a> FIXED	RABIYAL HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
43	<a href="#">AB/1335/2024</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM

44	<a href="#">AB/1500/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	TAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	MR M Z SHAH(INFORMANT) MD P RAHMAN(INFORMANT) PP, ASSAM
45	<a href="#">AB/1727/2024</a> FIXED	JUNAIDUL ISLAM @ JUNAHID ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
46	<a href="#">AB/1732/2024</a>	MUSTAFIZ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
47	<a href="#">AB/1823/2024</a>	BIJOY KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
48	<a href="#">AB/1832/2024</a> BA 2128/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NAJIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
49	<a href="#">AB/2247/2024</a>	ABU SHAMA @ ABU SHAMA ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
50	<a href="#">Crl.A./457/2023</a> WITH OFFICE NOTE, LCR 5 FILES	MD. UMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1228/2023</a> <b>in</b> Crl.A./457/2023	MD. UMED ALI, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH	PP, ASSAM
51	<a href="#">I.A.(Crl.)/973/2023</a> WITH LCR 2 FILES, FIXED <b>in</b> Crl.A./284/2023	SAHIDUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./284/2023</a>	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
52	<a href="#">Crl.Pet./1154/2023</a> WITH LCR 1 FILE, B/O	DEEPIYOTI MALAKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
53	<a href="#">Crl.Pet./222/2024</a> B/O	AKLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
54	<a href="#">I.A.(Crl.)/851/2024</a> <b>in</b> Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR <b>Versus</b> SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./919/2024</a>	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR <b>Versus</b> SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
55	<a href="#">I.A.(Crl.)/864/2024</a> B/O <b>in</b> Crl.Pet./108/2016	MD. ANOWAR ANSARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MR.B SINGHA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./108/2016</a>	MD. ANOWAR ANSARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINGHA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1053/2019</a> <b>in</b> Crl.Pet./108/2016	MD. ANOWAR ANSARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/497/2024</a>	ANOWAR HUSSAIN <b>Versus</b> DEBA KUMAR MISHRA ACS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
2	<a href="#">Cont.Cas(C)/499/2024</a>	SMTI SANTI SAHU <b>Versus</b> SUSHMITA KAKOTI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
3	<a href="#">WP(C)/4712/2024</a>	MANOJ KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
4	<a href="#">WP(C)/4720/2024</a>	PATBAUSI MIN SAMABAY SAMITI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S KHOUND MR D J MEDHI MR. J PAULO	GA, ASSAM SC, FISHERY
5	<a href="#">WP(C)/4722/2024</a>	NARAYANI MINERALS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K AGARWALA MS. D KALITA MR H BETALA MR C KUMAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE
6	<a href="#">WP(C)/4723/2024</a>	TUSTI FONDATION AND ANR <b>Versus</b> OIL INDIA LIMITED (OIL) AND 3 ORS	MR. M SARMA	SC, OIL
7	<a href="#">WP(C)/4727/2024</a>	M/S PASHUPATI TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, FINANCE
8	<a href="#">WP(C)/4728/2024</a>	NIRMAL KONOWAR <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
9	<a href="#">WP(C)/4732/2024</a>	JAYFUL NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A M KHAN MR T T MONI MR S PRODHANI	GA, ASSAM
10	<a href="#">WP(C)/4734/2024</a>	KHAIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K MAZUMDAR	SC, WATER RESOURCE

11	<a href="#">WP(C)/4736/2024</a>	UTTAM KR SAHA <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. T J MAHANTA MR. M R KHANDAKAR	SC, P AND R.D. GA, ASSAM DY.S.G.I.
12	<a href="#">WP(C)/4744/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
13	<a href="#">WP(C)/4745/2024</a>	NARENDRA NATH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, PWD ROAD
14	<a href="#">WP(C)/4748/2024</a>	RABIN CH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DOLEY MS A DEKA	SC, IRRIGATION
15	<a href="#">WP(C)/4755/2024</a>	NAYANMONI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
16	<a href="#">WP(C)/4772/2024</a>	BARDAMAL GPSS LTD AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	GA, ASSAM DY.S.G.I.
17	<a href="#">WP(C)/4773/2024</a>	M/S TRIO STONEY MART <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
18	<a href="#">WP(C)/4774/2024</a>	GOLAM MUSTAFA <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2882/2024</a> <b>in</b> <a href="#">WP(C)/4774/2024</a>	GOLAM MUSTAFA <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
<b>ADMISSION</b>				
19	<a href="#">WP(C)/1101/2017</a> PART-HEARD, FIXED	MARICO LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3056/2017</a> <b>in</b> <a href="#">WP(C)/1101/2017</a>	MARICO LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
20	<a href="#">WP(C)/6417/2016</a> FIXED	M/S G.W.C. ASPHALT and ANR. <b>Versus</b> UNION OF INDIA	MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
21	<a href="#">WP(C)/6416/2016</a>	UPPER ASSAM PETROCOKE PVT. LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED C.G.C. MS.B SARMA(R- 1-3) SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
22	<a href="#">WP(C)/1125/2019</a>	NEW AGE PETCOKE PRIVATE LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
23	<a href="#">WP(C)/1657/2019</a>	INDIA CARBON LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

24	<a href="#">WP(C)/7904/2017</a> FIXED	ERIS LIFESCIENCES LTD. <b>Versus</b> THE UNION OF INDIA and ANR.	MR.D BARUAH MS.N UPADHYAY	ASSTT.S.G.I.
25	<a href="#">WP(C)/6268/2019</a> FIXED	RAJSHEKHAR SAHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. S DUTTA, (R-2, R-3, R-4, R-5) MR. P DEKA MR. A CHETIA
26	<a href="#">WP(C)/7157/2019</a> FIXED	M/S. COASTAL PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR A KALITA MR. R K BHATRA MR B CHOUDHURY MS R GANGAWAT MS M N KONYAK	MR. P GOSWAMI (R-2,3) MR H K SARMA (R-2,3) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2753/2024</a> <b>in</b> WP(C)/7157/2019	M/S. COASTAL PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. R K BHATRA	MR H GUPTA
27	<a href="#">WP(C)/2016/2020</a>	MOKTER ZAMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	GA, ASSAM
28	<a href="#">WP(C)/2980/2020</a> FIXED	MITHILA KANU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
29	<a href="#">WP(C)/3115/2020</a> FIXED	ZARANG INDIA PVT. LTD. <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, EXCISE DEPTT.
30	<a href="#">WP(C)/5658/2022</a>	MANIKA PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4693/2022</a>	DILIP LAL SRIVASTAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5293/2022</a>	BIJAN BIHARI PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH	GA, ASSAM MR. B J GHOSH (R-6)
33	<a href="#">WP(C)/7896/2022</a> FIXED	M/S. P K AND COMPANY <b>Versus</b> THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
34	<a href="#">WP(C)/8190/2022</a>	M.K ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MRS. A GAYAN MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
35	<a href="#">WP(C)/8250/2022</a>	DIPAK BORAH AND 3 ORS., <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/5330/2023</a>	DIPAK BORAH AND 3 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH
37	<a href="#">WP(C)/2675/2023</a>	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

38	<a href="#">WP(C)/3955/2023</a> FIXED	MAYNUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUDHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r-5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA
	<b>WITH</b> <a href="#">I.A.(Civil)/3164/2023</a> in WP(C)/3955/2023	MATIAR RAHMAN <b>Versus</b> MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
39	<a href="#">WP(C)/5047/2023</a> FIXED	SARIFA KHATUN AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
40	<a href="#">WP(C)/1840/2024</a> FIXED	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/2288/2024</a>	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
42	<a href="#">WP(C)/2057/2024</a> FIXED	M/S SHIV ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
43	<a href="#">WP(C)/3046/2024</a> FIXED	BINITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4)
44	<a href="#">WP(C)/3409/2024</a> FIXED	DHRUBAJYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM MR. R B GOHAIN (r-4) F. K. AHMED (r-4)
45	<a href="#">WP(C)/3427/2024</a> FIXED	MAINUL ALI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
46	<a href="#">WP(C)/3508/2024</a> FIXED	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2531/2024</a> in WP(C)/3508/2024	SAFIQUL ISLAM <b>Versus</b> TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
47	<a href="#">WP(C)/3613/2023</a>	DILIP DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE
48	<a href="#">WP(C)/3530/2024</a> FIXED	INAMUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B TALUKDAR MR. M DAS MS. S BHATTACHARYYA	GA, ASSAM

49	<b>WITH</b> <a href="#">WP(C)/3527/2024</a>	RAJIB HAQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM
50	<a href="#">WP(C)/4089/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
51	<b>WITH</b> <a href="#">WP(C)/4403/2024</a>	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
<b>ORDERS</b>				
52	<a href="#">Cont.Cas(C)/247/2022</a>	SYED ZAKIR AHMED AND ORS. <b>Versus</b> DEVASHISH SHARMA AND ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. D SAIKIA (R-1,3) MR. S BORA (R-1,3)
53	<a href="#">Cont.Cas(C)/344/2023</a> FIXED	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
54	<a href="#">Cont.Cas(C)/71/2024</a> FIXED	M/S ANURADHA ENTERPRISE AND ANR <b>Versus</b> BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
55	<b>WITH</b> <a href="#">Cont.Cas(C)/64/2024</a>	M/S ANURADHA ENTERPRISE AND ANR <b>Versus</b> BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
56	<b>WITH</b> <a href="#">Cont.Cas(C)/70/2024</a>	M/S ANURADHA ENTERPRISE AND ANR <b>Versus</b> BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
57	<b>WITH</b> <a href="#">Cont.Cas(C)/84/2024</a>	M/S ANURADHA ENTERPRISE AND ANR <b>Versus</b> BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
58	<a href="#">Cont.Cas(C)/80/2024</a> FIXED	NAYANJYOTI KHATANIAR <b>Versus</b> RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	MR. R BORPUJARI MR. R DHAR (r-1) MS TOSHISENLA (r-1) A LONGKUMER (r-1) SC, FINANCE DEPTT.
59	<a href="#">I.A.(Civil)/2506/2024</a> FIXED in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
	<b>WITH</b> <a href="#">WP(C)/3345/2024</a>	RAJU ALI <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
60	<a href="#">I.A.(Civil)/2612/2024</a> FIXED in WP(C)/1878/2024 <b>WITH</b> <a href="#">WP(C)/1878/2024</a>	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. T K BHUYAN MR. S K DEKA	SC, HEALTH
		RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH



61 [I.A.\(Civil\)/2785/2024](#)  
in Cont.Cas(C)/105/2018

KOKRAJHAR, GOSSAIGAON AND  
CHIRANG DISTRICT RELIEFS CO-  
ORDINATION COMMITTEE AND 10 ORS.

MR. A K HUSSAIN  
MR A HAQUE  
MR B HUSSAIN

**Versus**

M.G.V.K. BHANU AND 6 ORS

**WITH**

[Cont.Cas\(C\)/105/2018](#)

KOKRAJHAR, GOSSAIGAON AND  
CHIRANG DISTRICT RELIEFS CO-  
ORDINATION COMMITTEE AND 10 ORS.

MR. A K HUSSAIN  
MR A HAQUE  
MR B HUSSAIN

MR. P S DEKA  
MS. B BHUYAN  
MR. R BORPUJARI  
MS. N CHOUDHURY  
MR. M BORAH  
MR. A KHOUND  
MR. B GOSWAMI  
MS. Y S PHOM

**Versus**

M.G.V.K. BHANU AND 6 ORS.

**HEARING**

62 [WP\(C\)/4712/2013](#)  
CAVT. NO. CAVT. 840/13  
PART-HEARD, FIXED

ON THE DEATH OF DEBA KUMAR BORA,  
HIS LEGAL HEIR REP.

MR.K N CHOUDHURY  
MR.A BISWAS  
MR.R SEKHAR  
MR.S SARMA  
MRU S BORGHAIN  
MR.A BARUAH

MR.M K CHOUDHURY  
ASSTT.S.G.I.  
MR.A BARKAKATI  
FOR CAVEATOR

**Versus**

INDIAN OIL CORPORATION LTD. and 4  
ORS

63 [WP\(C\)/1706/2016](#)  
FIXED

ARUP JYOTI DAS and 2 ORS

MS. P BORAH  
MR. D GOGOI  
MR. S BORTHAKUR

GA, ASSAM  
MR R DHAR, SC, WPT & BC  
SC, REVENUE

**Versus**

THE STATE OF ASSAM AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Crl.Rev.P./175/2024</a> WITH LCR 2 FILES, B/O	SAHIL HOQUE @ SAHINSHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR A K AHMED	MR J DAS(R-2) MR. S R RABHA(R-2) P HAZARIKA(R-2) T CHAKMA(R-2) PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2778/2024</a>	MD AFTAB HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
3	<a href="#">Bail Appln./2805/2024</a>	MAJIDUL DEWAN @ MAJIDUR DEWAN <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
4	<a href="#">Bail Appln./2815/2024</a>	SMTI ANKITA DHAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
5	<a href="#">Bail Appln./2817/2024</a>	ABDUL HIE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
6	<a href="#">Bail Appln./2819/2024</a>	AMAL KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">W.P.(Crl.)/30/2024</a> FIXED	CHANDRAMANI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	PP, ASSAM
8	<a href="#">Crl.Rev.P./357/2024</a>	KANAK CH DEKA <b>Versus</b> JEUTI DEKA AND ANR	MR M AHMED A. K. KANU	
9	<a href="#">Crl.Rev.P./358/2024</a>	DAMAYANTI BORO <b>Versus</b> KHUNIRAM BORO	MR A N AHMED	
10	<a href="#">Crl.Pet./1088/2024</a> B/O	FATIUL BIRAJ <b>Versus</b> STEEL TRADERS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
11	<a href="#">Crl.Pet./1131/2024</a>	MD MAKBUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. I HUSSAIN	PP, ASSAM

12	<a href="#">Crl.Pet./1132/2024</a>	SHAILENDRA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
13	<a href="#">Crl.Pet./1133/2024</a>	SEIMINTHANG TOUTHANG AND ANR <b>Versus</b> THE UNION OF INDIA	MR. L R MAZUMDER S W HUSSAIN	MR. S C KEYAL SC, CUSTOMS
14	<a href="#">AB/2466/2024</a>	DINESH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	<a href="#">AB/2467/2024</a>	BHUTTO BINMIRZAN <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	<a href="#">Crl.Pet./280/2021</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	LABANYA HAZARIKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
17	<a href="#">Crl.Pet./41/2022</a>	HAROON AI RASHID AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR	PP, ASSAM
18	<a href="#">Crl.Pet./383/2023</a> FIXED	REHENA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
19	<a href="#">Crl.Pet./1021/2023</a> WITH LCR 1 FILE(SCANNED COPY)	SADDAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./707/2024</a> FIXED	MUNIN BARMAN @ MOON BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
21	<a href="#">Bail Appln./603/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
22	<a href="#">Bail Appln./1028/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. NAUSED ALI @ NASHWED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
23	<a href="#">Bail Appln./2281/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
24	<a href="#">Bail Appln./2292/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./2380/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. NURUL HUDA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DEKA	PP, ASSAM
26	<a href="#">Bail Appln./2473/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
27	<a href="#">Bail Appln./2713/2024</a> WITH OFFICE NOTE, FIXED	MOSTAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
28	<a href="#">AB/3025/2023</a> FIXED	SOHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

29	<a href="#">AB/4027/2023</a> FIXED	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
30	<a href="#">AB/849/2024</a> BA 1222/2024(D/O), FIXED	ABDUS SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
31	<a href="#">AB/1706/2024</a> FIXED	BAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
32	<a href="#">AB/1730/2024</a> FIXED	HOBİ SK @ HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
33	<a href="#">AB/1737/2024</a> FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
34	<a href="#">AB/1905/2024</a> FIXED	MITU RAJ BORA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
35	<a href="#">AB/1906/2024</a> FIXED	ABHIDEV RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
36	<a href="#">AB/1907/2024</a> FIXED	BISWAJIT MUDOİ <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
37	<a href="#">AB/1933/2024</a> WITH OFFICE NOTE, FIXED	GAJIBOR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
38	<a href="#">AB/1984/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMİM RAHMAN	PP, ASSAM
39	<a href="#">AB/2025/2024</a> FIXED	HATEM ALI AND SEVEN 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR MD. ANARUL ISLAM	PP, ASSAM
40	<a href="#">AB/2066/2024</a> FIXED	AMZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
41	<a href="#">AB/2074/2024</a> FIXED	TASLİMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. İ K BURAGOHAIN	PP, ASSAM
42	<a href="#">AB/2099/2024</a> FIXED	LOKMAN ALI @ LOKMAN HAKİM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMİM RAHMAN	PP, ASSAM
43	<a href="#">AB/2124/2024</a> FIXED	ANSAR ULLAH @ PINKU AHMED <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
44	<a href="#">AB/2239/2024</a> FIXED	PORİMAL KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	MR P KATAKI(R-2) MRS R BEGUM(R-2) MS. A LALA(R-2) PP, ASSAM
45	<a href="#">AB/2259/2024</a> FIXED	ANSARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGİR MR A ISLAM	PP, ASSAM
46	<a href="#">AB/2295/2024</a> FIXED	REJABUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODİHANI	PP, ASSAM
47	<a href="#">AB/2352/2024</a> FIXED	HEMANTA BORO <b>Versus</b> THE STATE OF ASSAM	MR D KALİTA MR. D THAOSEN	PP, ASSAM

#### **ORDERS**

48	<a href="#">I.A.(CrI.)/876/2023</a> in CrI.Rev.P./9218/2023	SAMSUL TALUKDAR <b>Versus</b> RAMICHA BEGUM	MR. P RAHMAN MR S ISLAM	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR. A BASUMATARY
	<b>WITH</b> <a href="#">CrI.Rev.P./9218/2023</a> (Filing Number)	SAMSUL TALUKDAR <b>Versus</b> RAMICHA BEGUM (E)	MR. P RAHMAN	
49	<a href="#">I.A.(CrI.)/740/2024</a> WITH OFFICE NOTE, FIXED in CrI.A./6218/2024	ABHIJIT GANGULY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M L PANDIA MS. N K PODDAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./6218/2024</a> (Filing Number)	ABHIJIT GANGULY <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. N K PODDAR	
50	<a href="#">CrI.Pet./1043/2024</a> FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SARMA MS. M SHARMA	PP, ASSAM
<b>HEARING</b>				
51	<a href="#">CrI.A./213/2012</a> PART-HEARD, LCR 6 FILES, FIXED	RABEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2806/2024</a>	HASHM ALI PARAMANIK @ HASHEM ALI PRAMANIK <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/2149/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS. D BORA MS. B CHETIA	PP, ASSAM
3	<a href="#">AB/2464/2024</a>	BHARAT LAL CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./2519/2024</a> FIXED	RASHIDUL ISLAM ALIAS ROSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/2122/2024</a> WITH OFFICE NOTE	ATOWAR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. A M KHAN MR T T MONI MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
6	<a href="#">AB/2125/2024</a>	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2823/2024</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Tr.P.(C)/79/2024</a> FIXED	JYOTI BORA DAS <b>Versus</b> SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
3	<a href="#">CRP/93/2024</a>	KULDIP SINGH <b>Versus</b> PRADIP KUMAR PODDAR	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH	
<b>ADMISSION</b>				
4	<a href="#">MACApp./232/2018</a> WITH LCR, FIXED	SMTI GIRIBALA RABHA AND 2 ORS <b>Versus</b> SRI NAYANMONI NATH AND 2 ORS	MR. A BARUA MR. A BHATTACHARYYA MR D MAHANTA	MR S DUTTA (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3)
5	<a href="#">Tr.P.(C)/23/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SMTI USMA SULTANA <b>Versus</b> FAKAR UDDIN AHMED	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	MR S HOQUE
6	<a href="#">MACApp./456/2024</a> FIXED	HDFC ERGO GENERAL INSURANCE CO LTD <b>Versus</b> KUHINUR KHATUN AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA	MR F A LASKAR FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2722/2024</a> <b>in</b> <a href="#">MACApp./456/2024</a>	HDFC ERGO GENERAL INSURANCE CO LTD <b>Versus</b> KUHINUR KHATUN AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA	
<b>BAIL HEARING</b>				
7	<a href="#">AB/1878/2024</a>	GANESH PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM



8	<a href="#">AB/2091/2024</a>	MAYIJUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
9	<a href="#">AB/2092/2024</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
10	<a href="#">RSA/81/2024</a>	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1484/2024</a> in RSA/81/2024	RAJU HAZARIKA AND 3 ORS <b>Versus</b> DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
<b>ORDERS</b>				
11	<a href="#">Tr.P.(C)/41/2016</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	SMT PUNADOI GOGOI DUTTA <b>Versus</b> ASWINI DUTTA	MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI	
12	<a href="#">I.A.(Civil)/4250/2019</a> RSA 69/2004(D/O) in RSA/69/2004	NOOR ISLAM AND 2 ORS <b>Versus</b> ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	MRS. S ROY M ALAMGEER MR. A ALAM
	<b>WITH</b> <a href="#">I.A.(Civil)/4251/2019</a>	NOOR ISLAM AND 2 ORS <b>Versus</b> ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/4252/2019</a>	NOOR ISLAM AND 2 ORS <b>Versus</b> ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
13	<a href="#">I.A.(Civil)/292/2020</a> in RSA/290151/2017	UMA KANTA GAUTAM AND 9 ORS. <b>Versus</b> ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">RSA/290151/2017</a> (Filing Number)	SRI UMA KANTA GAUTAM and 10 ORS <b>Versus</b> SRI DINANATH GAUTAM	MS.N MODI MR.S DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3640/2017</a>	UMA KANTA GAUTAM and 9 ORS, <b>Versus</b> DINNATH GAUTAM	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/290/2020</a>	UMA KANTA GAUTAM AND 9 ORS. <b>Versus</b> ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/291/2020</a>	UMA KANTA GAUTAM AND 9 ORS. <b>Versus</b> ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
14	<a href="#">RSA/54/2021</a>	SNIGDHA BISWAS <b>Versus</b> KALYANI BISWAS AND 18 ORS.	MR. S C KEYAL MS G HAZARIKA MISS P DAS	DR G J SHARMA (R-6) MR S NATH (R-6)
15	<a href="#">MACApp./239/2021</a> B/O	PRAKASH TODI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

	<b>WITH</b> <a href="#">CO/4/2022</a> in MACApp./239/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PRAKASH TODI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
16	<a href="#">RSA/25/2022</a>	ON THE DEATH SRI DINESH CHANDRA SARMA HIS LEGAL HEIR SMTI PADMINI SARMA ND ORS <b>Versus</b> DR. (MRS.) SWAPNA DUTTA HAZARIKA AND ANR	MR. M K SARMA MS. S S SAIKIA MR. J DEKA	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
17	<a href="#">CRP/41/2023</a> FIXED	MD. SALIM KHAN <b>Versus</b> MD. JAHANUDDIN AHMED @ DULU AHMED AND ANR.	MR. R K BHUYAN MR A ZAMAN	MR S BORTHAKUR (R-2) MR G J SAIKIA(R-1) MR. N DAS(R-1) MR R SENSUA (R-2) MD A ISLAM (R-1)
18	<a href="#">MFA/74/2023</a> WITH LCR	BINDU DEVI SHAH AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR F A LASKAR MR. D H MOZUMDER	MR. D J DAS DY.S.G.I.
19	<a href="#">RSA/92/2023</a>	MD. KAMALUDDIN <b>Versus</b> ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1554/2023</a> in RSA/92/2023	MD. KAMALUDDIN <b>Versus</b> ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA
20	<a href="#">I.A.(Civil)/525/2023</a> IN MAC.APP. 103/2016(D/O), B/O in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	C. M. MAHANTA MR. A R AGARWALA MR. P MAHANTA MS. D PAUL	MR. R GOSWAMI
21	<a href="#">I.A.(Civil)/2981/2023</a> in RSA/3015/2019	MUSST. REHANA BEGUM AND 8 ORS. <b>Versus</b> MUSTT. MAIJAN BEGUM AND 17 ORS.	MR. K SINGHA	MR. N HOQUE
	<b>WITH</b> <a href="#">RSA/3015/2019</a> (Filing Number)	MUSST REHANA BEGUM AND 8 ORS <b>Versus</b> MUSTT MAIJAN BEGUM AND 17 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/2147/2019</a>	MUSST. REHANA BEGUM AND 8 ORS. <b>Versus</b> MUSTT. MAIJAN BEGUM AND 17 ORS.	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	MR. N HAQUE MR M HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/2977/2023</a>	MUSST. REHANA BEGUM AND 8 ORS. <b>Versus</b> MUSTT. MAIJAN BEGUM AND ORS.	MR. K SINGHA	MR. N HOQUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2979/2023</a>	MUSST. REHANA BEGUM AND 8 ORS. <b>Versus</b> MUSTT. MAIJAN BEGUM AND 17 ORS.	MR. K SINGHA	MR. N HOQUE
22	<a href="#">I.A.(Civil)/3850/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS	MS B DEVI	MR. R K JAIN
	<b>WITH</b> <a href="#">RSA/309/2018</a>	SRI URDHAB DUTTA AND 9 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5-R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5-R9, R11)
	<b>WITH</b> <a href="#">I.A.(Civil)/3851/2023</a> in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS <b>Versus</b> SRI SANKAR RANJAN PAUL AND 12 ORS E	MS B DEVI	MR. R K JAIN

23	<b>WITH</b> <a href="#">RSA/306/2018</a>	SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	MR. R K JAIN (R1,R3, R5-R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5-R9)
	<b>WITH</b> <a href="#">I.A.(Civil)/4026/2018</a> in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR <b>Versus</b> SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/543/2020</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR. <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/545/2020</a> in RSA/306/2018	TAPAN BHOWMIK AND ANR <b>Versus</b> SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
24	<a href="#">FAO/55/2024</a> FIXED	SHRI GHANSHYAM DAS DHIMAN <b>Versus</b> UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
25	<a href="#">CRP/79/2024</a> FIXED	ANKITA DUTTA <b>Versus</b> SAIKAT KUNDU	MS. B SARMA LEGAL AID COUNSEL	
26	<a href="#">I.A.(Civil)/99/2024</a> IN RSA 101/2019(D/O) in RSA/101/2019	ABDUL BAREK MOLLAH <b>Versus</b> SHEFALI RANI DAS AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. M U MONDAL(R-2(1),2(3)TO 2(8)) MS. N NASRIN(R-2(1),2(3)TO 2(8)) MR K ISLAM (R-2(1),2(3)TO 2(8)) MR A ALIM SK(R-2(1),2(3)TO 2(8)) R KHATUN(R-2(1),2(3)TO 2(8)) A A AHMED(R-2(1),2(3)TO 2(8))
	<b>WITH</b> <a href="#">MC/2/2024</a>	ABDUL BAREK MOLLAH <b>Versus</b> SHEFALI RANI DAS AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
27	<a href="#">RSA/142/2024</a> FIXED	RATNESWAR GOGOI AND 3 ORS <b>Versus</b> BIREN GOHAIN AND 4 ORS	MR. D CHAKRABARTY MR. D CHAKRABARTY MR. A BHATTACHARYYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2273/2024</a> in RSA/142/2024	RATNESWAR GOGOI AND 3 ORS <b>Versus</b> BIREN GOHAIN AND 4 ORS	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
28	<a href="#">I.A.(Civil)/220/2024</a> WITH LCR in RSA/130/2012	ON THE DEATH OF ABDUL MALIK <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA	MR. M H RAJBARBHUIYAN	MR J DAS
	<b>WITH</b> <a href="#">RSA/130/2012</a>	MD. ABDUL MALIK and 2 ORS. <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR J DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/199/2024</a> in RSA/130/2012	ON THE DEATH OF ABDUL MALIK <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA,		
	<b>WITH</b> <a href="#">I.A.(Civil)/221/2024</a> in RSA/130/2012	ON THE DEATH OF ABDUL MALIK, <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA		MR J DAS
29	<a href="#">CRP(IO)/226/2024</a> FIXED	MON TALUKDAR AND ANR <b>Versus</b> KRISHNA KANTA PATOWARY	MR. DITUL DAS MS TINLUNG	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN

30	<a href="#">I.A.(CrI.)/837/2024</a> AB 501/2024(D/O), B/O in AB/501/2024	ABDUL KASEM <b>Versus</b> THE STATE OF ASSASM AND ANR	MS. G BORAH	PP, ASSAM
31	<a href="#">I.A.(Civil)/962/2024</a> WITH LCR in RSA/148/2007 <b>WITH</b> <a href="#">RSA/148/2007</a>  <b>WITH</b> <a href="#">MC/1711/2009</a> in RSA/148/2007  <b>WITH</b> <a href="#">I.A.(Civil)/961/2024</a> in RSA/148/2007  <b>WITH</b> <a href="#">I.A.(Civil)/964/2024</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS  TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS  TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS  TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	MR. J PAUL  J PAUL B SARKAR  MS.J PAUL MR.P SEN MRB SARKAR  MR. J PAUL
32	<a href="#">I.A.(Civil)/1608/2024</a> in RSA/20/2024  <b>WITH</b> <a href="#">RSA/20/2024</a>	HASI RANI SAHA <b>Versus</b> NISHI KANTA KARMAKAR  NISHI KANTA KARMAKAR <b>Versus</b> HASI RANI SAHA AND 12 ORS	MR. B J MUKHERJEE  MR. SHEELADITYA	MR. SHEELADITYA MR. B J MUKHERJEE (R-1) MS R SAHA (R-1)
33	<a href="#">I.A.(Civil)/1622/2024</a> WITH LCR in RSA/226/2019  <b>WITH</b> <a href="#">RSA/226/2019</a>	FAZIA BEWA AND 9 ORS. <b>Versus</b> SAFIAR RAHMAN  FAZIA BEWA AND 9 ORS. <b>Versus</b> SAFIAR RAHMAN	MS. R CHOUDHURY  MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R K JAIN TULIKA BORAH  MR. R K JAIN TULIKA BORAH
34	<a href="#">I.A.(Civil)/2258/2024</a> FIXED in Mat.App./7971/2024 <b>WITH</b> <a href="#">Mat.App./7971/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	L K BORAH MR. K K HANDIQUE MRS V LAHON  L K BORAH	
35	<a href="#">I.A.(Civil)/2630/2024</a> FIXED in CRP(IO)/248/2024  <b>WITH</b> <a href="#">CRP(IO)/248/2024</a>	FAKRUL ISLAM AND 2 ORS. <b>Versus</b> ALTAF HUSSAIN TAPADAR,  ALTAF HUSSAIN TAPADAR <b>Versus</b> FAKRUL ISLAM AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA( MR. R A CHOUDHURY MS S DAS  MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR N HAQUE  MR H R A CHOUDHURY(R- 1,2,3) MR F U BARBHUIYA(R- 1,2,3) MR. R A CHOUDHURY(R- 1,2,3) MS S DAS(R-1,2,3)
<b>HEARING</b>				
36	<a href="#">MACApp./33/2022</a> WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI BIREN BORAH and 2 ORS	MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3393/2016</a>	SHEIKH SHAH ALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D SAIKIA MR.D BARMAN MR. K K DUTTA MS. N BORDOLOI MR.A DEKA	MR R DHAR(GA, ASSAM, R-1,2,3,5 & 6) MR. R BORPUJARI (SC, FINANCE DEPT., R-4) MR. A PHUKAN, SC, SAD
2	<a href="#">WP(C)/3529/2016</a>	GHOSH BROTHERS CONSTRUCTION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MR.R BARUAH MR.D BARMAN MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD MS.R BORA	SC, IRRIGATION
3	<a href="#">WP(C)/8248/2017</a>	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/892/2021</a> <b>in</b> <a href="#">WP(C)/8248/2017</a>	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
4	<a href="#">WP(C)/419/2019</a>	LOGISTIC TRANSPORT OF INDIA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCI LTD. SC, POWER GRID
5	<a href="#">WP(C)/1922/2019</a>	M/S. NATSAKEE INCORPORATION ( A SSI UNIT) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM
6	<a href="#">WP(C)/1985/2019</a>	M/S. PRIME ENGINEERS AND CONTRACTOR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	SC, HEALTH SC, NRHM

7	<a href="#">WP(C)/7398/2019</a>	DEVAJIT DUTTA @ DEBAJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
8	<a href="#">WP(C)/339/2020</a>	SALEHA KHATOON <b>Versus</b> NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MR. A J SAIKIA (R-2) MR. S. PEGU (R-2) MRS. P M DUTTA
9	<a href="#">WP(C)/2401/2020</a>	DHRUBAJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM
10	<a href="#">WP(C)/4739/2020</a>	AJOY KUMAR DAS AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 46 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY SC, REVENUE
11	<a href="#">WP(C)/5356/2021</a>	MADHUKAR KARWA <b>Versus</b> THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
12	<a href="#">WP(C)/6469/2021</a>	M/S SURYA CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. T R SARMA MR. A K ROY	MR. S C KEYAL MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. SC, INCOME TAX
13	<a href="#">WP(C)/1358/2023</a>	M/S H K SAGAR REALTORS LLP AND ANR. <b>Versus</b> M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
<b>WITH</b>				
14	<a href="#">WP(C)/749/2023</a>	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. <b>Versus</b> THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
15	<a href="#">WP(C)/1750/2024</a> B/O	GOURPADA ROY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
16	<a href="#">WP(C)/2485/2024</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
<b>ORDERS</b>				
17	<a href="#">WP(C)/7901/2016</a>	MD. KHAIBAR ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A A AHMED MR.F K R AHMED	SC, P and R D MR.M BORA
18	<a href="#">WP(C)/2002/2020</a>	MAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED	SC, PNRD GA, ASSAM
19	<a href="#">WP(C)/1813/2022</a>	PADATIK NGO <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
20	<a href="#">WP(C)/2032/2022</a>	DEVELOPMENT MISSION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
21	<a href="#">WP(C)/2148/2022</a>	PUBALIM JYOTIYA DAYABADHA SABLAMBI GOT <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
22	<a href="#">I.A.(Civil)/2761/2024</a> WITH WP(C)/463/2024 (D/O) in WP(C)/463/2024	DIPAK CHANDRA NATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,18th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/494/2024</a>	MD. SHAKIR ALAM AND 2 ORS. <b>Versus</b> T. K. RAMACHANDRAN AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI	
2	<a href="#">Cont.Cas(C)/498/2024</a>	RAJASHREE SHARMA <b>Versus</b> RAVI S. PRASAD, I.A.S. AND 6 ORS.	MR. SURAJIT DUTTA MS. I DAS MS R MEDHI MR. I LAHIRI	
3	<a href="#">WP(C)/1317/2024</a> B/O	KABIN BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/4708/2024</a>	INUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
5	<a href="#">WP(C)/4711/2024</a>	PORAG BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER MR J. B. CHOUDHURY	GA, ASSAM
6	<a href="#">WP(C)/4713/2024</a>	NASIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
7	<a href="#">WP(C)/4714/2024</a>	MD ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM
8	<a href="#">WP(C)/4715/2024</a>	DHIRAJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M K SARMA MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, REVENUE
9	<a href="#">WP(C)/4719/2024</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	GA, ASSAM SC, K A A C SC, HEALTH
10	<a href="#">WP(C)/4724/2024</a>	PRANAB KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAINE	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE
11	<a href="#">WP(C)/4733/2024</a>	SMT. MINU HIRA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	DY.S.G.I.

12	<a href="#">WP(C)/4740/2024</a>	AKRAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, PWD SC, FINANCE DEPTT.
13	<a href="#">WP(C)/4741/2024</a>	JANNAT BAHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	GA, ASSAM SC, P H E
14	<a href="#">WP(C)/4742/2024</a>	MANOJIT BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, GMC
15	<a href="#">WP(C)/4750/2024</a>	DIPA BAYAM (NATH) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. M DEKA	GA, ASSAM SC, HEALTH
16	<a href="#">WP(C)/4753/2024</a>	SUMAN DEY <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. M PHUKAN MR A N SARMAH	SC, PNB
17	<a href="#">WP(C)/4757/2024</a>	BASUDEV BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM
18	<a href="#">WP(C)/4758/2024</a>	CHINMOY SHARMA <b>Versus</b> THE BANK OF INDIA AND 2 ORS	MR R SARMA MR. P SENGUPTA S DEY	
19	<a href="#">WP(C)/4759/2024</a>	ZIAUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. Z ISLAM	SC, P AND R.D. GA, ASSAM
20	<a href="#">WP(C)/4761/2024</a>	DHIRAJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M K SARMA MR. S B PRASAD	GA, ASSAM DY.S.G.I. SC, REVENUE
21	<a href="#">WP(C)/4765/2024</a>	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S SEAL MR. R MAJUMDAR MS. S KANUNGOE MS. J CHETTRY	DY.S.G.I. SC, A A I
22	<a href="#">WP(C)/4767/2024</a>	AMAL PRAVA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, PWD
23	<a href="#">WP(C)/4768/2024</a>	BIMOLA GOGOI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U SAIKIA MR. Z ISLAM	SC, AG (A AND E) GA, ASSAM DY.S.G.I.
<b>ORDER (STAY VACATING)</b>				
24	<a href="#">I.A.(Civil)/2295/2024</a> FIXED in <a href="#">WP(C)/4156/2023</a> <b>WITH</b> <a href="#">WP(C)/4156/2023</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANTU BARMAN  MANTU BARMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	   MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR   MR. A K DUTTA DY.S.G.I.
<b>ADMISSION</b>				
25	<a href="#">WP(C)/4053/2017</a> FIXED, WITH LCR	M/S. KALLINE TEA ESTATE <b>Versus</b> ON THE DEATH OF AMOL TANTI HIS LEGAL HEIR SMTI ANURUPA TANTI	MR.B D DAS MR.H K SARMA MS.R DEKA	MR S DEY GA, ASSAM MS. N DEKA
26	<a href="#">WP(C)/4393/2018</a> B/O	ARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPT.
27	<a href="#">WP(C)/8428/2018</a> FIXED	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
28	<a href="#">WP(C)/5362/2020</a> B/O	SUSMITA BORAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
29	<a href="#">WP(C)/6855/2022</a> B/O	MRINAL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R- 3,4)

30	<a href="#">WP(C)/7322/2022</a> FIXED	PREMNATH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
31	<a href="#">WP(C)/3508/2023</a> FIXED	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
32	<a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
33	<a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
34	<a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
35	<a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
36	<a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
37	<a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
38	<a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
39	<a href="#">WP(C)/5566/2023</a> B/O	CHABIN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR. B K BHAGAWATI (R-4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. MR B S DEKA (R-4) MR H PARASAR (R-4) SC, GHC (R-2,3)
40	<a href="#">WP(C)/38/2024</a> FIXED	BIPUL MALLA BARUAH @ BIPUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
41	<a href="#">WP(C)/366/2024</a> FIXED	POMPI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR I AHMED (r- 6) SC, BTC
42	<a href="#">WP(C)/394/2024</a> FIXED	PANKAJ CHETRI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR S CHAKRABORTY (r-10) MR. S S ROY (r-1,3,4,6,7,8) DY.S.G.I.
43	<a href="#">WP(C)/869/2024</a> B/O	MD. SALIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
44	<a href="#">WP(C)/1261/2024</a> FIXED	PRATIVA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA	SC, PWD ROAD SC, FINANCE

45	<a href="#">WP(C)/1770/2024</a> B/O	PARAMESH BHATTACHARYYA AND 8 ORS <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS	MR C GOSWAMI	GA, ASSAM
46	<a href="#">WP(C)/2159/2024</a> B/O	MAHMUDA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, AG MR. A R SIKDAR (R-8) MR. S I TALUKDAR (R-8) SC, FINANCE
47	<a href="#">WP(C)/2356/2024</a> B/O	DHARMEN NAIDU <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MS M BORAH	MR. A K DUTTA (r-1 to 3) MRS. R DEVI MR. S SUTRADHAR(R-5,6) DY.S.G.I.
48	<a href="#">WP(C)/2956/2024</a> FIXED	DHIRESWAR HAJONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
49	<a href="#">WP(C)/2960/2024</a> FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
50	<a href="#">WP(C)/3532/2024</a> FIXED	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
51	<a href="#">WP(C)/4095/2024</a> FIXED	KAMALESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, PWD
52	<a href="#">WP(C)/4107/2024</a> FIXED	SAMSUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
53	<a href="#">WP(C)/4309/2024</a> FIXED	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE
54	<a href="#">WP(C)/4408/2024</a> FIXED	NO. 15474209A SEP BHUPEN RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
<b>ORDERS</b>				
55	<a href="#">Cont.Cas(C)/363/2022</a> FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
56	<a href="#">Cont.Cas(C)/168/2023</a> FIXED	ABDUL JALIL <b>Versus</b> DR. J. B. EKKA	DR. B AHMED	MR. K KONWAR (r-1) MR S DUTTA (r-1)
57	<a href="#">Cont.Cas(C)/534/2023</a> B/O	USHA ADHIKARI <b>Versus</b> JAY SHIVANI, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	MR. K KONWAR (R-1) MR B DEURI ((r-2) MR S DUTTA (R-1)
58	<a href="#">Cont.Cas(C)/716/2023</a> FIXED	BIJON HAPILA <b>Versus</b> DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
59	<a href="#">WP(C)/5891/2023</a> B/O	DR. ARUN KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR P KATAKI MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, APSC SC, APSC SC, HEALTH
60	<a href="#">Cont.Cas(C)/51/2024</a> FIXED	RUNU DAS <b>Versus</b> DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA

61	<b>WITH</b> <a href="#">WP(C)/3562/2022</a>	SMT. RUNU DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
62	<a href="#">WP(C)/3445/2024</a> FIXED	SANKAR BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MR. M SMITH MR. U SAIKIA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2881/2024</a> in WP(C)/3445/2024	SANKAR BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M SMITH	GA, ASSAM
<b>HEARING</b>				
63	<a href="#">WP(C)/1056/2021</a> FIXED	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
64	<a href="#">WP(C)/5049/2022</a> CAVT. NO.08292/022, FIXED	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024